

an>

Title: Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS), Shillong

**THE MINISTER OF HEALTH AND FAMILY WELFARE AND
MINISTER OF CHEMICALS AND FERTILIZERS (DR. MANSUKI
MANDAVIYA):** Sir, I beg to move the following:-

“That in pursuance of Rule 3(b) read with rule 4(b) of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong subject to the other provisions of the said Rules.”

माननीय सभापति: प्रश्न यह है:

“कि नॉर्थ ईस्टर्न इंदिरा गांधी रीजनल इंस्टिट्यूट ऑफ हैल्थ एण्ड मेडिकल साइंसेज, शिलांग के नियमों के नियम 4(ख) के साथ पठित नियम 3(ख) के अनुसार, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त नियमों के अन्य उपबंधों के अध्याधीन नॉर्थ ईस्टर्न इंदिरा गांधी रीजनल इंस्टिट्यूट ऑफ हैल्थ एण्ड मेडिकल साइंसेज, शिलांग की शासी परिषद के सदस्य के रूप में कार्य करने के लिए अपने में से एक सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।

